

website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

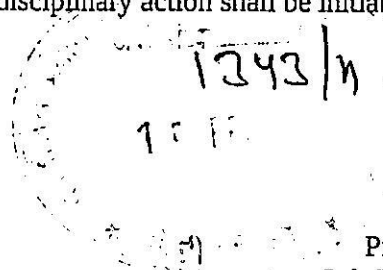
ORDER

The following postings/transfer is hereby made in official exigency with immediate effect :

S. No	Name of Officials (Sh./Ms.)	From	To
1	Seema Veerapandian EC : 67718943	SPA in the Office Pool, RACC	SPA in the Court of Sh. Sanjeev Kumar Malhotra, Ld. Spl. Judge (PC Act) CBI, RACC

Note:

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.



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(DINESH BHATT)

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RACC, New Delhi

2534-2546/D

No.: _____/F.7/P&T/Admn/RACC/2026.

Dated, Delhi the 18/02/2026
AT. 4.23 PM

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, Central District, THC, Delhi.
4. The concerned Officers/ officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P, Personal File, Admin.-I, ACR Cell, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RACC.

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Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RACC, New Delhi